

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511
IB-778/ND/2020

IN THE MATTER OF:

Sahajanand Medical Technologies Pvt Ltd
V/s
Medeor Hopsital Ltd

....Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 23.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

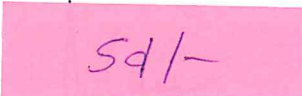
PRESENT:

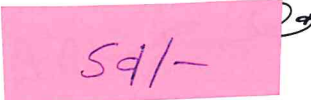
For the Applicant : Mr. Siddharth Sharma and Pallavi Pratap
For the Respondent :

ORDER

Issue notice upon the respondent by all modes including on the email Id of the respondent as well as through the process of the Bench. Affidavit of Service must be filed within one week from today.

Reply be filed within two weeks' from the date of receipt of the notice. Thereafter, rejoinder, if any, from the date of receipt of the reply. List the matter on **11.05.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)